

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

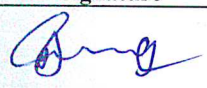
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertlizers & Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertlizers & Chemicals Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Anil	Adv	9602151415	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandy	Adv		

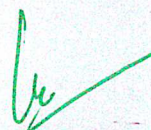
ORDER

Counsels representing both sides are present. Respondent's counsel prayed time stating that they are making all the efforts to settle the matter with the Petitioner. For submitting the outcome of discussions, time is enlarged at request. For hearing submissions, put up the matter on 26.11.2019.



MEMBER TECHNICAL

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MEMBER JUDICIAL